

National Company Law Tribunal

Allahabad Bench

CP NO 2/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE COMPANY: Royal Club Of India Pvt Ltd.

SECTION OF THE COMPANIES ACT: U/S 397/398 of Company act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Gaurav Dwivedi	lawyer	Petitioner	Gaurav Dwivedi
2.	Shatrughan Kazari	lawyer	Respondent	

Order dated 28.02.2017

CP No. 2/ND/2015 Royal Club of India Pvt Ltd

Parties are represented by their respective counsel. The report of the ROC in confidential sealed cover is taken on record. The case is fixed on 07.03.2017 for appropriate order.

  
SH. H.P. CHATURVEDI (Judicial Member)  
28/02/17